

HIGH COURT OF SIKKIM
Record of Proceedings

CRP No. 7 of 2022

ROSIE YANKI BYUTIA

REVISIONIST

VERSUS

SONAM TOPGAY BHUTIA & OTHERS

RESPONDENTS

Date: 10/3/2023

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Revisionist : Mr. Yashir N. Tamang, Advocate

...

The revisionist is represented by Mr. Yashir N. Tamang. No one appears for the respondents inspite of service of notice.

Mr. Yashir N. Tamang submits that the disputes between the parties have been amicably settled and he does not desire to pursue CRP No. 7 of 2022.

As desired, CRP stands disposed of as withdrawn as also the pending interlocutory application.

Judge

Index : ~~Yes~~ / No
Internet : Yes / ~~Ne~~

bp